

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

46

T.C.P No. 42/(MAH)/2012

CORAM:

Present:


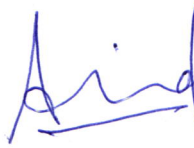
SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE PARTIES: M/s. Woodward Impex Pvt. Ltd.  
V/s.  
M/s. The Podar Mills Limited

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
46.	AYUSH SINGHVI	i/b Rohit DAS	
	Adv. Anand Kheirnar Adv. Deepa Bajaj a/w Adv. Arun Monga	} for Petitioner	

ORDER

TCP No. 42/397-398/NCLT/MB/MAH/2015

Owing to paucity of time, list this matter on 07.11.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)